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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.392/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company		Multi Serve Rolls Ltd	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATITA PABAN BISWAL

Rehms

21/9/17

(1)

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel appearing for the petitioner made a request for adjournment. Prayer is allowed. Petitioner is directed to make paper publication as provisions of Rule 35 of NCLT Rules 2016.

Listed on 7th November 2017.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)